

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

WP No. 34475 of 2024

(*RAKESH SINGH BHADORIA* vs *STATE BAR COUNCIL OF MADHYA PRADESH AND OTHERS*)

Dated : 26-11-2024

Shri Arihant Tiwri - Advocate for petitioner.

Shri Ramakant Awasthi - Advocate for respondents.

List on 27.11.2024.

(SURESH KUMAR KAIT)
CHIEF JUSTICE

(VIVEK JAIN)
JUDGE

psm